Title: Need to look into the grievances of employees of HMT in Kerala.

SHRI K. P. DHANAPALAN (CHALAKUDY): HMT is one of the important Public Sector Undertakings in Kerala and one of the largest employment providers in this sector. The Kerala Unit of HMT is in profit since many years. But the employees in this unit are not getting benefit of this. The company falls in loss due to the losses accrued in other units. It is in this context, the employees started agitation raising a few demands. Employees are opposing privatization of HMT and demanded that the HMT should be allowed to continue as a Public Sector Undertaking. Employees are demanding wage revision with effect from 01-01-1997 and implementation of recommendations of the Parliamentary Committee on HMT.

The agitation has completed 200 days on the 19th July 2010 and is still continuing. As part of intensifying the agitation, they have launched a Hunger Strike since 1 March 2010. The strike is affecting the smooth functioning of HMT and is heading to a crisis. An amicable solution in the matter is desirable. I would earnestly request to look into the above grievances and a solution may be made out at the earliest.